



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 04.09.2024

NOTICE

Please take notice that the following matter adjourned in the Court – III on 04.09.2024 is as follows. The next date of Hearing in the matter is 23.10.2024.

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1305 of 2022 & I.A. No. 4028, 4639 of 2022	EBPL Ventures Pvt. Ltd Vs. Adani Tracks Management Services Pvt. Ltd. (for Sarguja Rail Corridor Pvt. Ltd.)	Prachi Johri Ankit Sareen	Akanksha Kaul Adit Khurana Aman Sahani

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)